## High Court of Uttarakhand, Nainital

## Office Memorandum

No. 72 /UHC/Admin-B/IV-01/2023

Dated: 22 July, 2023

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In continuation of Office Memorandum No. 66/UHC/Admin-B/IV-01/2023 dated 1,9.07.2023, Shri Nitin Singh, Advocate is appointed as Oath Commissioner-In-Charge under clause 5 of the Office Memorandum No. 30 dated 06.09.2013. If he is unable to attend his duties as Oath Commissioner-In-Charge, he shall assign his work to Shri Sunny Kumar, Advocate and in absence of both, Ms. Yashica Deval, Advocate may perform the duties of Oath Commissioner-In-Charge as per Rules, under intimation to the Registrar General/ Registrar (Judicial).

The Oath Commissioner-In-Charge shall work in accordance with this Court's Office Memorandum No. 30/2013 dated 06.09.2013 as amended *vide* Office memorandum no. 39/2013 dated 24.10.2013.

## By order of Hon'ble the Chief Justice,

Sd/-

**Registrar General** 

Dated: 22

July, 2023

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No. 3865 /UHC/Admin-B/IV-01/2023 Copy forwarded to:

- 1. Advocate General, Government of Uttarakhand, Nainital
- 2. President/Secretary, High Court Bar Association, Nainital.
- Assistant Solicitor General, Government of India at High Court of Uttarakhand, Nainital.
   Additional Chief Standing Government Courses to Uttarakhand,
- 4. Additional Chief Standing Counsel, Government of U.P. at High Court of Uttarakhand, Nainital.
- 5. Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun.
- 6. All Registrars of the Court.
- 7. P.P.S. to Hon'ble the Chief Justice.
- 8. All the P.S./P.A. of Hon'ble Judges with the request to place it before His Lordship's kind perusal.
- 9. All Joint/ Deputy/Assistant Registrars of the Court.
- 10. Head Bench Secretary with the request to communicate to all the Bench Secretaries of the Court.
- 11. Deputy Registrar( Accounts)/ Section Officer (Cash).
- Head Private Secretary.
  All Section In-Charge of the Court.
- 14. Official concerned.
- 15 Opth Commissioner 1
- 15. Oath Commissioner-In-Charge concerned.
- 16. Notice Boards of High Court and High Court Bar Association.
- 17. In-Charge Computer Section for uploading on website of the High Court. 18. Guard file.

Deputy Registrar Admin.B